

their participation in the meeting of the Parliamentary Consultative Committee for West Bengal on June 10 and 11 was "nothing more than wastage of time";

(b) if so, whether her Ministry has verified the correctness, or otherwise, of the reported remarks by an official; and

(c) if the report is substantially correct, the name of the officer concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) Yes, Sir.

(b) and (c). Government are not aware of such statement.

Alleged Jan Sangh Plot to Kill the Prime Minister

*130. SHRI ONKAR SINGH :
SHRI GEORGE FERNANDES :
SHRI SHRI CHAND GOYAL :
SHRI SURAJ BHAN :
SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that she stated in a public meeting recently that the Jan Sangh wanted to kill her; and

(b) what is the result of inquiry made by Government on her statement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) and (b). While speaking to the people gathered outside the Purulia Circuit House on June 19, 1970, the Prime Minister mentioned the Jan Sangh's campaign of the hate against her which could mislead the impressionable or excitable to indulge in political murder.

Release of Imported Cars to Transport Operators by State Trading Corporation

*131. SHRI DHANDAPANI :
SHRI KOLAI BIRUA :
SHRI N. R. LASKAR :

SHRI NARAYANAN :
SHRI MAYAVAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the State Trading Corporation will give imported cars at a reserved price to the Transport Operators on the approved list;

(b) if so, what will be the reserved price;

(c) what are the other concessions Government are considering to give to these transport operators; and

(d) how far those concessions will help Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir. Second-hand imported cars are made available by the STC to the Department of Tourism for offer/allotment to approved tourist car operators at reserved prices.

(b) The reserved price is worked out on the basis of a formula which takes into account the value of the car, customs duty and other relevant factors.

(c) Approved tourist car operators are given the following additional facilities :

(i) import of essential spare parts in respect of second-hand imported vehicles allotted ex-STC;

(ii) financial assistance at low rates of interest for hire-purchase of tourist transport vehicles; and

(iii) allotment of Ambassador cars from the Department of Tourism quota for use as meterless tourist taxis.

(d) These concessions are designed to build up a tourist transport fleet of acceptable international standards. Transport being an important segment of the tourism infrastructure, these vehicles are an important part of strengthening the tourism-infrastructure thereby earning foreign exchange for the country.

Delhi Chief Executive Councillor's suggestion for Screening of Students before Admission to Delhi University

*132. SHRI DHIRESWAR
KALITA :
SHRI DEVINDAR SINGH
GARCHA :